

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:388

ANSWERED ON:19.07.2016

Killing of Wild Animals

Agrawal Shri Rajendra;Arunmozhithevan Shri A.;Chowdhury Shri Adhir Ranjan;Devi Smt. Veena;Galla Shri Jayadev;Goud Dr. Boora Narsaiah;Hegde Shri Anant Kumar Dattatreya;Jena Shri Rabindra Kumar;Khaira Shri Chandrakant Bhaurao;Kumar Shri Kaushalendra;Kushawaha Shri Ravindra;Meghwal Shri Arjun Ram ;Misra Shri Ajay (Teni);Patel Shri Devji Mansingram;Rai Shri Prem Das;Ram Shri Vishnu Dayal;Rathod Shri Dipsinh Shankarsinh;Rathore Shri Hariom Singh;Reddy Shri Konda Vishweshwar;Samal Dr. Kulamani;Singh Shri Sushil Kumar;Sonkar Shri Vinod Kumar;Sreeramulu Shri B.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) the number of proposals received by the Government with regard to killing of wild animals during each of the last three years, State/UT-wise;
- (b) the number of proposals for killing wild animals approved by the Government during the said period, State/UT-wise; and
- (c) the number of wild animals killed during the said period, State/UT-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a) to (c) No specific proposals have been received from the State/Union Territory Governments requesting permission to kill wild animals. However, following States have sought issuance of notification under Section 62 of the Wild Life (Protection) Act, 1972, for declaring certain problematic animals in Schedule V of the Act.

State Number of districts Wild animals proposed to be included in Sch V of W(P) Act, 1972

Bihar 31 Nilgai (*Boselaphus tragocamelus*)

10 Wild pig (*Sus scrofa*)

Uttarakhand 13 Wild pig (*Sus scrofa*)

Himachal Pradesh 10 Rhesus Macaque (*Macaca mulatta*)

Gujarat 19 Nilgai (*Boselaphus tragocamelus*)

Maharashtra 01 Nilgai (*Boselaphus tragocamelus*)

04 Wild pig (*Sus scrofa*)

In response to the request from the State Governments, the Ministry has issued following notifications:

State Number of districts Wild animals included in Sch V of W(P) Act, 1972 Gazette notification Period of validity of notification

Bihar 31 Nilgai (*Boselaphus tragocamelus*) S.O. 3318(E) dated 01.12.2015 One year

10 Wild pig

(*Sus scrofa*)

Uttarakhand 13 Wild pig

(*Sus scrofa*) S.O. 374(E) dated 03.02.2016 One year

Himachal Pradesh- Shimla 01

Rhesus Macaque (*Macaca mulatta*) S.O. 1140(E) dated 14.03. 2016 Six months

Himachal Pradesh 10 S.O. 1922(E). dated 24.05.2016 One year

However, no specific reports have been received from the State Governments regarding killing of any wild animal pursuant to these notifications.

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